

Rs. 9625.41 lakhs under Centrally Sponsored Scheme for Infrastructure Development in Mega Cities and Rs. 1863.28 lakhs under Accelerated Urban Water Supply Programme (AUWSP) during last three years to Government of Maharashtra.

(b) The Central funds are released either to the nodal agencies sanctioned by the State Level Sanctioning Committee or State Government. So far no diversion of funds for other projects has been reported by the State Government or Nodal Agencies of Maharashtra.

(c) The Government of Maharashtra do submit quarterly progress reports indicating the expenditure incurred under various schemes.

### **Swarna Jayanti Urban Employment Scheme**

†2088. SHRI MANGANI LAL MANDAL: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the Swarna Jayanti Urban Employment Scheme is being implemented in all the urban areas;

(b) if so, the amount allocated and released to the States during 2001-02, 2002-03 and 2003-04, State-wise and the results thereof;

(c) the amount provided by Government under this scheme during 2004-05 and the norms set for releasing the earmarked amount and the progress made so far in this regard; and

(d) the steps being taken by Government to implement the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) Yes, Sir. However, the Urban Wage Employment Programme (UWEP) component of Swarna Jayanti Shahari Rozgar Yojana is being implemented only in the urban local bodies having population less than 5 lakhs, as per 1991 Census.

† Original notice of the question was received in Hindi

(b) The Statement showing allocation and release of Central funds during 2001-02, 2002-03, and 2003-04, State-wise and year-wise is given in the Statement (See below).

(c) During the current financial year, i.e., 2004-05, Rs. 103 crore has been allocated for implementation of SJSRY scheme. Release of funds to States/UTs under this scheme is made taking into consideration the receipt of utilisation certificates for the release already made, release of the corresponding State Share and receipt of quarterly progress reports showing both physical and financial progress. So far, an amount of Rs. 14.72 crore has been released to the various States/UTs under SJSRY, in the current year.

(d) The States/UTs are persuaded from time to time for more effective implementation of the scheme. In addition, close monitoring is done at the Central level through periodical review meetings/field visits and quarterly progress reports.

#### Statement

*Allocation/Releases of Central Funds during 2001-02, 2002-03 and 2003-04 under Swarna Jayanti Shahari Rozgar Yojana (SJSRY)*

(Rs. in lakhs)

Sl. No	Name of States	2001-02		2002-03		2003-04	
		Alloc- ation	Release	Alloc- action	Release	Alloc- ation	Release
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1417.04	331.51	784.37	904.15	790.19	1390.19
2.	Arunachal Pradesh	72.82	—	58.54	0.00	53.63	7.84
3.	Assam	864.89	—	476.55	0.00	506.43	0.00
4.	Bihar	606.30	—	427.02	0.00	425.38	425.38
5.	Chhattisgarh	422.69	128.44	236.41	236.41	235.88	229.65
6.	Goa	36.86	—	17.52	0.00	7.66	0.00
7.	Gujarat	818.01	186.67	366.69	1717.07	364.59	260.19
8.	Haryana	139.77	50.40	88.39	238.39	69.95	569.95

RAJYA SABHA

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1	2	3	4	5	6	7	8
9	Himachal Pradesh	78 44	23 98	55 21	63 64	44.77	32.58
10.	J & K	89 68	12 81	62 98	62 98	52.93	30 41
11	Jharkhand	202 10	66.64	213.37	0.00	212 31	0.00
12	Karnataka	1150 40	395.16	580 09	668 68	577.46	577.46
13	Kerala	389 46	266 23	261 98	301 99	260 50	610.50
14.	Madhya Pradesh	1143 05	304 02	813 93	683 93	818.32	818.32
15.	Maharashtra	2129 23	—	1331.81	618 73	1335.21	322 56
16	Manipur	200 45	—	133 72	0.00	140 43	0.00
17	Meghalaya	123 56	—	70 10	0.00	72.36	0 00
18	Mizoram	128 15	70 52	91 22	105.15	95 76	522 79
19	Nagaland	85 13	37 00	59 67	68.78	59.58	1 90
20	Orissa	375 11	300 00	330 94	381 48	329.69	0 00
21	Punjab	139 42	—	58 45	67.38	55.69	0.00
22	Rajasthan	643 53	32 64	349 20	402 53	347.59	122.96
23	Sikkim	33 48	28.86	27.07	31 20	17.55	163.21
24	Tamil Nadu	1529 39	285 32	651 70	751.22	648.58	648.58
25	Tripura	162 00	84 99	99 17	114.31	104 26	354 26
26	Uttaranchal	102 97	27 88	76 18	16.33	76.49	46.27
27	Uttar Pradesh	1956 43	733 07	1450 29	1671.76	1453.55	1571 74
28	West Bengal	849 64	293 86	435 20	501 66	433.26	883.26
29	A&N Islands	111 43	—	114 30	0.00	117.01	0 00
30	Chandigarh	102 29	—	122.27	269.09	136 98	278.37
31	D & N Haveli	27.08	—	23.91	23 91	14 63	14.63
32.	Daman & Diu	52 20	—	32.52	0 00	24 38	0 00
33	Delhi	139.96	—	125.15	0.00	132 30	0 00
34	Pondicherry	51 04	191 00	65.85	191.00	58.70	191 00
TOTAL		16374.00	3831 00	10091 77	10091 77	10074.00	10074 00